

- (xi) Bringing necessary health service within the easy reach of the population and assessment of trained personnel available in the locality to form a reserve apart from the workers already enlisted by the Voluntary Medical Corps.

Third Plan Power Target

*526. { Shri P. Venkatasubbaiah:
Shri Bishwanath Roy:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Central Water and Power Commission has prepared a comprehensive programme to attain the Third Plan power target;

(b) if so, the broad features thereof;

(c) whether this will involve additional financial allocation; and

(d) the foreign exchange involved therein?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Central Water and Power Commission has not prepared any such programme. However, special cells were created in the Commission as well as the Ministry of Irrigation and Power, to assist the project authorities in overcoming difficulties in the expeditious implementation of power schemes and to keep this progress under review.

(c) and (d). Do not arise.

Refugee Colonies in West Bengal

*527. **Shri Tridib Kumar Chaudhuri:** Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that Government have agreed to take up schemes for refugee colonies in the municipal areas in West Bengal, which had been pending execution since 1956, and extend the required financial

aid for that purpose in the conference of Union Minister of Works, Housing and Rehabilitation, with the Chief Minister and the Minister of Refugee, Relief and Rehabilitation of the Government of West Bengal on 16th July, 1963; and

(b) the extent of financial aid to be rendered by the Centre for financing the pending schemes and the names of municipalities to which such aid would be given?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) The Government of India have been providing funds from time to time to the Government of West Bengal for development of colonies of displaced persons from East Pakistan set up in urban areas and situated within or on the periphery of existing municipalities. Funds for the purpose are provided only after the concerned municipalities have expressed their willingness to take over the maintenance of the municipal services to be provided in the colonies. In the meeting held on the 16th July, 1963 the progress with regard to the issue of sanctions for such development schemes was discussed by the Union Minister of Works, Housing and Rehabilitation with the State Rehabilitation Minister.

(b) Estimates of costs of development in respect of 30 colonies have been received from the Government of West Bengal. Funds to the extent of Rs. 14,86,500/- have been sanctioned for the development of 20 colonies. The cases of the rest are under examination.

Water Shortage in Rajasthan

*528. **Shri P. K. Deo:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether some water from the Bhakra Project is being diverted to Rajasthan Canal to relieve drinking water shortage in Rajasthan;